

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 187
TO BE ANSWERED ON 2ND FEBRUARY, 2018**

QUALITY OF BOTTLED MINERAL WATER

187. SHRI GOPAL SHETTY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of the companies involved in the production and selling of mineral water in the country; State-wise;
- (b) whether the Government has appointed any regulator to check the quality of bottled water;
- (c) if so, whether any complaints pertaining to bottling of contaminated water and selling the same by these companies have been received; and
- (d) if so, the details thereof, State-wise along with the action taken thereon?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As per information available through Food Licensing and Registration System (FLRS) of Food Safety and Standards Authority of India (FSSAI), the State-wise details of licences issued under the Food Safety and Standards Act, 2006 to Food Business Operators engaged in business of Mineral Water is at Annexure-I.

(b): FSSAI established under Food Safety and Standards Act, 2006 is a regulatory authority to regulate the food businesses for quality of food including packaged water.

(c) & (d): Cases of sale of packaged mineral water/drinking water for not meeting the prescribed standards has come to the notice of FSSAI. Consequently, Commissioners of Food Safety of States/UTs have been advised by FSSAI to undertake strict enforcement activities on regular basis so that unauthorized manufacture and sale of packaged drinking water without FSSAI/BIS mark in States/UTs is checked and FBOs carrying out such activity are dealt with in accordance with law. As per the information available from State/UT Governments, the details of samples of Packaged Drinking Water/ Mineral Water collected, tested, found not conforming to prescribed norms and action taken during the last three years are at annexure-II, III & IV respectively.

Number of licenses issued to FBOs engaged in business of Mineral Water under FSS Act, 2006

S.No	STATE	CENTRAL LICENSES	STATE LICENSES
1.	Andhra Pradesh	0	20
2.	A&N Islands	0	1
3.	Assam	3	11
4.	Bihar	1	11
5.	Chandigarh	0	1
6.	Chhattisgarh	1	3
7.	Delhi	0	86
8.	Dadra & N.H.	0	3
9.	Daman & Diu	0	3
10.	Goa	0	1
11.	Gujarat	7	101
12.	Haryana	11	22
13.	Himachal Pradesh	12	17
14.	Jammu & Kashmir	0	19
15.	Jharkhand	0	3
16.	Karnataka	3	122
17.	Kerala	0	132
18.	Madhya Pradesh	1	57
19.	Maharashtra	22	333
20.	Manipur	0	1
21.	Meghalaya	0	4
22.	Mizoram	0	1
23.	Odisha	2	5
24.	Puducherry	0	9
25.	Punjab	11	21
26.	Rajasthan	6	387
27.	Tamil Nadu	3	80
28.	Telangana	2	95
29.	Tripura	1	1
30.	Uttar Pradesh	7	449
31.	Uttarakhand	1	15
32.	West Bengal	7	9
Total		101	2023

Source: Food Licensing and Registration System (FLRS).

Annexure-II

Annual Public Laboratory Testing Report of Packaged Drinking Water/Mineral Water for the year 2014-2015								
Sr. No.	Name of the State/U.T.	Total No. of samples taken	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched		No. of Convictions/ Penalties	
					Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	A & N Islands	1						
2.	Andhra Pradesh	54	54	38	19	20		Rs. 1, 10, 000
3.	Arunachal Pradesh	2	2					
4.	Assam	59	59	10	7	1		
5.	Bihar	19	1					
6.	Chandigarh	2	2	2		2		
7.	Chhattisgarh	15	15	7				
8.	Goa	14	9	2				
9.	Gujarat	73	74	15	2	21	1	10/Rs. 52500
10.	Himachal Pradesh	9	17	1	1		1	Rs. 1000
11.	Jammu & Kashmir	16	14	1		1		
12.	Jharkhand	4	3	3	2	3		
13.	Karnataka	44	43	29				
14.	Kerala	17	16	3				
15.	Madhya Pradesh	58	57	13	2	11	4	4
16.	Maharashtra	117	89	29	5	10	2	Rs. 75, 000
17.	Meghalaya	1						
18.	Nagaland	5	5					
19.	Orissa	92	92	15				
20.	Puducherry	18	18	1				
21.	Punjab	102	101	22	12			
22.	Tamil Nadu	58	57	34	4	7	8	Rs. 79, 500
23.	Tripura	6						
24.	West Bengal	20	6	1				
	Total:							
		806	734	226	54	76	16	14/ Rs. 3, 18, 000

Source- States/UTs.

Annexure-III

Annual Public Laboratory Testing Report of Packaged Drinking Water/Mineral Water for the year 2015-2016								
Sr. No.	Name of the State/U.T.	Total No. of samples taken	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched		No. of Convictions/ Penalties	
					Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	Andhra Pradesh	44	44	26	12	11	2	10/ 230000
2.	Arunachal Pradesh	4	4	0	0	0	0	0
3.	Bihar	17	12	1	0	2		
4.	Goa	9	11	0				
5.	Gujarat	123	127	59	0	29	11	16/1060000
6.	Haryana	48	44	2	1	9		1/30100
7.	Karnataka	34	34	4	0	0	0	0
8.	Kerala	64	53	16				
9.	Madhya Pradesh	95	91	35	0	20	4	5/110000
10.	Maharashtra	134	148	102	18	11	1	4/148500
11.	Orissa	5	5	1				
12.	Puducherry	8	8	0	0	0	0	0
13.	Tamil Nadu	56	56	22	6	12	10	10/109500
14.	Uttar Pradesh	104	130	77	0	45	11	18/1361000
	Total:	745	767	345	37	139	39	64/3049100

Source- States/UTs

Annexure-IV

Annual Public Laboratory Testing Report of Packaged Drinking Water/Mineral Water for the year 2016-2017								
Sr. No.	Name of the State/U.T.	Total No. of samples taken	No. of Samples Analysed	No. of Samples found adulterated and Misbranded	No. of Cases Launched		No. of Convictions/ Penalties	
					Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	Arunachal Pradesh	4	4	1	1			
2.	Assam	12	12	7	1	0	0	0
3.	Chandigarh	1	1	1		1		
4.	Dadra & N.H.	2	2	0	0	0	0	0
5.	Goa	22	20	6				
6.	Gujarat	104	102	30	0	21	4	10/Rs. 297000
7.	Haryana	37	34	10	3	7		1/Rs. 40000
8.	Himachal Pradesh	9	9					
9.	Karnataka	49	49	21				
10.	Madhya Pradesh	52	51	15		12	3	4/Rs. 20000
11.	Meghalaya	1	1	0	0	0	0	0
12.	Puducherry	41	41	25				
13.	Punjab	198	188	17	6	13	-	-
14.	Rajasthan	30	30	11	7	4	0	0
15.	Tamil Nadu	179	151	80	30	25	26	25/Rs. 348500
16.	Tripura	2	2	0	0	0	0	0
	Total:	743	697	224	48	83	33	40/7,05,500

Source- States/UTs.